

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

6/73(4)/2018

**PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2018**

**In the matter of: Alok Gupta V/s. M/s. Unitech Ltd.**

**SECTION OF THE COMPANIES ACT: 73(4)**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Ms. Radhika Gupta, Advocate for the Petitioner

**ORDER**

Notice to the respondent returnable on 30<sup>th</sup> of August, 2018.

  
**(Ina Malhotra)**  
**Member (J)**

(Sameer)